

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CP No. 49 (ND)/2016**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.09.2017**

**NAME OF THE COMPANY:** Mr. Amit Jain & Ors Vs. M/s Faridabad Metal  
Udyog Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 58/59

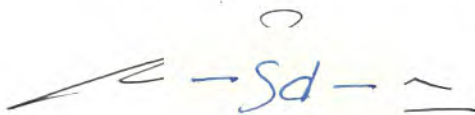
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s):	Mr. Saurabh Kalia, Advocate Mr. Harshit Agarwal, Advocate Mr. Rahul Ahuja, Advocate		
	For the Respondent(s):	Mr. Pradeep Aggarwal, Advocate Mr. Aniket Bhattacharya, Advocate Mr. Arjun Aggarwal, Advocate		

**ORDER**

Ld. Counsel for the Respondent has addressed his arguments.

Mr. Saurabh Kalia, Ld. Counsel appearing on behalf of the Petitioner wishes to rebut certain points in his rejoinder arguments.

To come up on 25<sup>th</sup> October, 2017.



**(S. K. Mohapatra)  
Member (T)**



**(Ina Malhotra)  
Member (J)**